

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1672(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2019

NAME OF THE COMPANY: M/s. Alchemist Assets reconstruction Company Ltd. V/s. M/s. Associated Lighting Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Ms. Varsha Banerjee and Mr. Mukund Rawat, Advocates		
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	Present for the Respondent:	Ms. Prachi Johri, Advocate		
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ORDER

Ms. Prachi Johri, Ld. Counsel appearing on behalf of the Corporate Debtor submits that her vakalatnama has been e-filed and the hard copy has been filed. Ld. Counsel submits that in view of the facts and circumstances of the case, they admit the outstanding liability towards the Financial Creditor and are unable to liquidate the same.

Reserved for orders.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)